

I want to know whether orders were placed sufficiently in time so that the materials could arrive at the time production started. Secondly, what precisely is meant by the statement that steady progress is being made?

**Shri C. Subramaniam:** The statement relates to 1961-62 with regard to the delay in the receipt of the raw materials and other components. Now we are in 1962-63. We have taken action to see that components and raw materials are received in time and production is picking up. We are hoping that it should be possible to have larger production during this year.

**Shri S. M. Banerjee:** May I know whether it is a fact that in the Heavy Electricals Limited certain items concerning defence are to be produced; if so, from when?

**Shri C. Subramaniam:** No, Sir; I do not think there is any item which has got to be produced for defence in this factory.

**Shrimati Savitri Nigam:** May I know whether one of the reasons for this shortfall in production is dissatisfaction among the workers as also the various labour strikes?

**Shri C. Subramaniam:** I have stated that there was a strike also which was also a cause for the shortfall in production. We are trying to remove the discontent among the labour, particularly during this emergency. I hope the labour unions will also co-operate fully with us. But lately I have received information that there has been some trouble among the labour unions. That is causing some difficulty. I hope the labour leaders will take notice of this.

**श्री विभूति मिश्र :** क्या सरकार ने कोई ऐसी योजना बना ली है कि इस का उत्पादन घटने न पाये ?

**श्री प्र० चं० सेठी :** इस का उत्पादन बढ़े, इस की पूरी कोशिश की जा रही है ।

**श्री कदुवाय :** कारखानों में कर्मचारियों को जो काम करने में सुविधाएं मिलती हैं उन से क्या उन को संतोष है ?

**अध्यक्ष महोदय :** वह तो जवाब आ गया ।

**Shri Daji:** In regard to the delay, I want the hon. Minister to clarify one particular point. May I know whether when the original agreement was signed, a certain schedule was accepted, and if so, whether that schedule has been departed from by the corresponding company in England or whether there has been delay on our part in placing any orders in time?

**Shri C. Subramaniam:** We have placed orders in time but the receipts were delayed. Apart from that, these are very complicated items, and, therefore, there were some difficulties in attaining the targets of production with regard to certain materials which we are producing there.

#### Black-Marketing in Cement

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Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri B. K. Das:  
Shri Kapur Singh:  
Shri Yashpal Singh:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that cases of black-marketing in cement have gone up in recent days;

(b) how many cases have been detected up-till now;

(c) at what level this black-marketing is going on; and

(d) what kind of punishment has been awarded to those people who are involved in such deals?

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi):** (a) to (d). No report regarding black-marketing in cement has been received in this

Ministry from any State Government. Statutory control on the supply, distribution and retail price of cement is being exercised by the State Governments under their State Cement Control Orders. Cement for consumption by the public is channelled through stockists who are in most cases, licensed by the State Governments and sell cement at the retail prices fixed by State Governments. In most of the States cement is sold to consumers against permits issued by the State authorities. The sale of cement at prices higher than those fixed under the Cement Control Orders is an offence which is punishable with imprisonment or fine or with both.

**Shri Subodh Hansda:** Is it not a fact that some time back some businessmen in Delhi were arrested under the Defence of India Act for black-marketing in cement?

**Shri P. C. Sethi:** There was a press report like that but we have no information on that point.

**Shri Subodh Hansda:** May I know whether it is a fact that due to the transport difficulty there is a shortage of cement or there is short supply of cement in the open market from the factories?

**Shri P. C. Sethi:** No, the difficulties about the availability of transport are being tackled, and there is not so much shortage of transport.

**Shri D. N. Tiwary:** May I know whether Government are aware that the dealers are fixed by the manufacturers, and the State Governments have to give licence only to those dealers whom the manufacturers approve of, and sometimes, the dealers do not order for the cement, and, therefore, there is less stock in the districts?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** The main difficulty is that the availability is less than the demand, and unless there is greater production,

there is bound to be scarcity, and lately there has been some diversion to defence requirements also, and that has accentuated the scarcity.

**Shri D. N. Tiwary:** My question was this....

**Mr. Speaker:** The hon. Member only gave his own opinion, and did not ask a question.

**Shri Joachim Alva:** One of the techniques employed in blackmarketing is the mixture of cement with sand. What steps are the Ministry taking in regard to innumerable cases that we have come across, especially the recent ones in the municipality in Bombay?

**Mr. Speaker:** The hon. Minister says that there have been no cases which have come to his notice.

**Shri C. Subramaniam:** The State Governments have to take action, and that was why I said that we did not receive these reports. The Bombay Government are taking very energetic action, and I can assure the hon. Member that the adulteration has been tackled quite effectively in the Bombay city.

**श्री प्रकाशवीर शास्त्री:** क्या सरकार की जानकारी में कुछ इस प्रकार के भी केसेज आये हैं कि हिन्दुस्तान में जहाँ बड़े बड़े बांध बन रहे हैं उनके आसपास सीमेंट की चोर-बाजारी उल्टी है, अर्थात् निर्धारित मूल्य से ज्यादा बिकने की अपेक्षा कुछ कम मूल्य पर भी वहाँ सीमेंट मिल जाता है, यदि हाँ, तो इस का कारण जानने का यत्न किया गया है ?

**श्री प्र० चं० सेठी:** जहाँ तक इस प्रश्न का सम्बन्ध है इस का कोई सम्बन्ध हमारे से आता नहीं है क्योंकि जो सीमेंट वहाँ पर भेजा जाता है वह किस प्रकार बिकता है यह देखने का काम वहाँ की राज्य सरकार का है या वहाँ के अधिकारियों का है ।

**श्री यक्षपाल सिंह:** ब्लैकमार्केटिंग की वजह से आज हालत यह बन रही है कि एक

बोरा सीमेंट भी देहातों में नहीं भेज सकते हैं और सरकार इस को दूर करने का क्या उपाय कर रही है ?

**Mr. Speaker:** The hon. Member says that on account of blackmarketing, the cement does not reach the remote villages. He wants to know whether Government have done anything about it.

**Shri C. Subramaniam:** I have answered in the main question that it is the responsibility of the State Government. The allocations are made to the various State Governments, and they have got to take steps so that it may be properly distributed, and if there are any complaints, they will have to be referred to the State Governments.

**Shri Shiv Charan Gupta:** Have Government decided to license cement stockists in Delhi or not?

**Shri C. Subramaniam:** I have no information with regard to that.

**Dr. K. L. Rao:** May I know the magnitude of the gap between supply and demand which the hon. Minister has rightly said is the reason in the main for blackmarketing, and also what expeditious measures are being taken to make up this gap?

**Shri C. Subramaniam:** For 1962-63, the demand is estimated at about 10.5 million tons. The production is estimated at about 8.9 million tons. Recently we have issued an order to the effect that if production goes beyond a certain limit, the maximum which has been reached within the last three years, over and above that figure an incentive will be given to the extent of Rs. 2.5 to Rs. 5.5 per ton.

श्री जगदेव सिंह सिद्धान्ती : क्या यह बात झूठ है कि भारत से काश्मीर भेजा गया सीमेंट चोर-बाजारी से लद्दाख में चीनी सड़क बनाने के काम में आया ?

**Mr. Speaker:** He wants to know whether cement sent to Kashmir was

passed on for construction of road by the Chinese.

**Shri C. Subramaniam:** I have no information.

### India's Export Trade

\*494. **Shri Hari Vishnu Kamath:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any talks or negotiations are still being conducted with Britain or the European Common Market countries with regard to safeguards for India's export trade in the event of Britain joining the E.C.M.; and

(b) if so, at what stage the matter rests?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b). The U.K. is still negotiating with the European Economic Community on the terms of her accession to the Community as a full member. The Government of India's stand on the safe-guards required for India's foreign trade exports in the event of U.K. joining the European Common Market, has been made clear to the negotiating parties from time to time. Full statements on the issues involved have been made from time to time earlier on the floor of the House.

The Government of India are closely watching the latest developments in the negotiations.

**Shri Hari Vishnu Kamath:** What developments in this connection have taken place since the Common Market Prime Ministers' Conference in London in September at which conference the Common Market scheme came in for strong criticism at the hands of the Prime Minister? Has any correspondence taken place between the two Governments or have there been any talks between the two Governments or discussions at a lower level with regard to safeguarding our exports or even boosting them up as the